

3-5-90

DA-348/90

AVH

Mr MR Rajendran Nair for applicant
Mr Sureshkumar proxy counsel for SCGSC

The learned counsel for the respondents submits that he wants to file a statement before the matter is heard on admission. He may do so within 5 days with a copy to the applicant.

List for hearing on admission and IR before the D.B. on 10.5.90.

Alleged

3-5-90

10.5.90

8pm & AVH.

Mr. MR Rajendran avls. (Handle 8pm)

Mr. Sureshkumar - Please

Heard the learned counsel for both the parties. The learned Counsel for the applicant states that necessary relief has been accorded to the applicant and who does not wish to press the application any further. Accordingly the application is closed as not pressed.

2 - 5.5.90

10.5.90.

Select

Closed 10.5.90